Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Version 4 Date of commencement of CIRP: 02.05.2024; List of creditors as on: 08.04.2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Amount in ?)

		7,07,77,070	- 110-00					1	ark/ district	
		4 84 44 503	61.53.88.485		13,06,14,55,600	17	13,72,52,88,678	7	Total	
								200	1000	
	9								Other creditors, if any, (other than financial creditors and operational creditors)	9
Clarifications sought from corporate debtor	00	68,743		,	3,05,38,752	8	3,06,07,493	٥	and Government Dues)	
so point access						,	2000	۰	Operational creditors (other than Workmen and Employees	00
Clarifications sought from	7	4,83,75,850			3,92,28,66,512	6	3,97,12,42,362	6	Operational creditors (Government Dues)	7
	6				079'55'11	,	,,			
	S				116 200	٥	11 \$3 820	2	Operational creditors (Employees)	6
						0		0	Operational creditors (Workmen)	5
	4	-				0		0	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4
	ω		ī	·		0		0	belonging to any class of creditors)	
received									Secured financial creditors (other than financial creditors	,
Clarifiaciton sought from the claimant is not	2		61,53,88,485	•		0	61,53,88,485	s	Unsecured financial creditors belonging to any class of creditors	2
	-				9,10,68,96,516	1	9,10,68,96,516	-	Secured financial creditors belonging to any class of creditors	-
•										
1			admitted	claims	admitted	claims		claims		
Nemains, II any	Annexure	under verification	claims not	contingent	Amount of claims	No. of		No. of		No
Domarka if and	Details in	Amount of claims	Amount of	Amount of	aims admitted	Summary of claims admitted	Summary of claims received	Summary	Category of creditor	

Thanks & Regards

Marauay!

Ashok Kumar Sarawagi
Resolution Professional of Impex Ferro Tech Limited VENC
Regn. No. IBBUTPA-0017IP-P0017I/017-18/10340
Authorisation for Assignment ("AFA"): AAI/10340/02/300625/107208

AFA Validity: June 30 2025

Process Specific email id for correspondence: cirp.iftl@gmail.com

Reg. Email Id: Sarawagiashok@gmail.com Reg. and Process specific Address: 18 Rabindra Sarani, Poddar Court, Gate No-3, 5th Floor, Room No-4,, Kolkata - 700001

Date: 08/04/2025

Place: Kolkata

Annexure

Annexure 1 List of secu

	East of accured Hugh
	CIA
(Amount in 5)	al creditors belonging to any class of credito
	creditors

SL Name of creditor

			_		ŝ	2
	TOTAL	LIMITED	RECONSTRUCTION			SL Name of creditor
	r.				9	Identification
		15-05-2024		receipt		Details of
	9,10,68,96,516	9,10,68,96,516			Amount claimed	Details of claim received
2,10,00,20,310	0 10 60 07 517	9,10,68,96,516 Secured		admitted	Amount of claim	
		curod		claim	2	
9,10,68,96,516	7,10,00,00,00	9 10 68 96 516	interest	Amount covered by security	Details of claim admitted	(Amount in ₹)
9,10,68,96,516	2,10,08,96,016	0.0000000000000000000000000000000000000	9	Amount covered by	itted	o any class of creditors
	8		narty?	Whether		
100%	100%		share in CoC	% of voting		
	Ž.		claim	contingent		
	<u>S</u>	off	share in CoC claim that may be set- admitted	mutual dues,		
0	0_		admitted	Amount of		
				Whether % of voting contingent mutual dues, claim not under vocation		
			any	Remarks, if		

Annexure-2 Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 08.04.2025 List of unsecured financial creditors belonging to any class of creditors

		-	۵ .	4		3	_	2		-			į	Z 4	2
	TOTAL	PRIVATE LIMITED	PRIVATE LIMITED	MFPL COMMERCIAL	DISTRIBUTORS PRIVATE LIMITED	RAUNAK	PRIVATE LIMITED	BATUKA	MANAGEMENT PRIVATE LIMITED	LAXMI FINANCIAL				No Name of Creditor	None of a little
													No.	Identification	
		16-05-2024	16-03-2024	05.000	16-05-2024		16-05-2024		16-05-2024			receipt	Date of	Details of o	
	61.53.88.485	28,43,37,808	5,60,13,912		6,36,89,095		13,74,53,013		7,38,94,657				Amount claimed	Details of claim received	
												admitted	Amount of claim		
		0 Unsecured	0 Unsecured		0 Unsecured		0 Unsecured		0 Unsecured			Claim	Details of claim admitted		
												Amount covered by guarantee	m admitted		(Amount in 3)
0		O No	0 %		0 No		0 0		0 No			Whether related party?			and annual or executors
0%		0%	0%	3	200	8	00%	6	0%/	000	C	% of voting			
0	-	,	0	c	,	c		0					Amount of		
0	_	,	0_	o	,	0				may be set-	oues, man	any mutual	A		
615388485	28,43,37,808		5,60,13,912	6,36,89,095		13,74,53,013		7,38,94,657			admitted	claim not			
												Amount of Amount of claim claim not under verification			
	claimant is not received	Clarifiaciton sought from the	Clarifiaciton sought from the claimant is not received	claimant is not received	Clarifiaciton sought from the	claimant is not received	Clarifiaciton sought from the	claimant is not received	Clarifiaciton sought from the			Remarks, if any			



Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Version 4 Date of commencement of CIRP: 02.05.2024; List of creditors as on: 08.04.2025 Annexure - 3

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

_			_	_	۰,	_	_	_	
SI.	No.								
Name of	No. creditor								
Sl. Name of Identification	No.								
Details of claim	Date of								
aim	Amount	claimed							
	Amount of	claim admitted							
	Amount of Nature of	claim				Z'O	2		
Data:1, of ala:	A mount	Amount covered by security	interest			T ADDI ICADI E	NOT APPLICABLE		
(Sunount in 4)	ii admitted	Amount covered by guarantee							
		Whether related party?							
		% voting continge nt any mutual share in CoC claim dues, that may be							
	Amount of	continge nt claim							
	Amount of Amount of	nt any mutual dues, that may be	set-off						
	Amount of	claim not admitted							
	Amount of	claim under	On						
	Remarks if	claim any under verificati							

Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 08.04.2025 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) Annexure - 4

(Amount in ₹)

Г	Т	Т	\top	Т					
				1				2 5	2
							No. creditor No.	VAIIIC OI	
							No.	No latitude lightification	13
						receipt		Details of claim	
						claimed	Amount	aim	
						claim	≘,		
		ブ				claim	Nature of	Deta	
		NOT APPLICABLE			guarantee	covered by	Amount	Details of claim admitted	
					party:	related	ether	itted	(mineral ()
						share in CoC	% of voting		
							contingent	Amount of	
						may beset- off	mutual dues that	Amount of any	
						admitted	Amount of		
						verification	Amount of		
						апу	Remarks, if		



Annexure 5 Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Version 4 Date of commencement of CIRP: 02.05.2024; List of creditors as on: 08.04.2025

List of operational creditors (Workmen) (Amount in₹)

											THE WIND IN SHIPE
											luchnication No.
						•	receipt		Date of Amou		Details of claim received
	NOT APP					-	_	Ulikia to timority	int claimed A	2001100	herived
בוכאשבה	NOT APPLICABLE						admitted		mount of alain	Details	,
		_			_	CIBITI		Nature of		Details of claim admitted	
				party:		related		Whether	•	2	
				applicable		CoC, if		_	L		
						claim		contingent	TO THE OTHER	Amount of	
				be	_	dues, that may	-	any murhual	THOUSE OF THE OWNER, OF	4	
						verification	CHATTE STREET	claim and a	Amount of		
					-	admitted	CIALID DOL	1	Amount		

Remarks, if any

SL Name of No authorised representat ive, if any

Annexure – 6 Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 08.04.2025

List of operational creditors (Employees)

S	
ошо	
₫	
ij	
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No authorised receipt
RICHA LATH SANJEET KUMAR GUPTA Details of claim admitted of claim admitted precipit of claim admitted of claim party? Occ, if claim dues, that may reflication on the set. SANJEET KUMAR GUPTA Details of claim admitted verification on the claim of claim admitted of claim admitted of claim party? Occ, if claim dues, that may reflication on the set. Nature of Whether CoC, if claim dues, that may reflication on the set. Nature of Whether CoC, if party? Occ, if applicable of claim under claim under claim under claim under claim under claim of claim of claim under claim under claim of claim of claim of claim under claim under claim under claim of claim under claim under claim of
Date of Chaim Date of Date of Chaim Date of Date
Amount claimed Amount of claim Amount of c
Amount of claim CoC, if claim Party? Amount of claim contingent any mutual claim under dues, that may verification No NA Nil Nil - 11,53,820 No NA Nil Nil -
Details of claim admitted Amount of
Insecured No NA Nil Nil Nil Claim admitted Variety of Voting share in Contingent any mutual claim under claim under claim under dues, that may verification be set. Unsecured No NA Nil Nil Claim Claim Claim Under claim under claim under dues, that may verification be set. One NA Nil Nil Claim Claim Under claim under claim under dues, that may verification be set. One NA Nil Nil Claim Claim under claim under dues, that may verification be set. One NA Nil Nil Claim Under claim under claim under dues, that may verification be set. One NA Nil Nil Claim Under claim under claim under dues, that may verification be set. One NA Nil Nil Claim Under claim under claim under dues, that may verification be set.
Amount of Amount of Amount of Amount of Amount of CoC, if claim dues, that may verification be set- No NA Nil Nil Nil - No NA Nil Nil Nil -
Amount of claim under y verification
Amount of claim under y verification
Amount of claim under y verification
<u> </u>
Amount of Remarks, if claim not any admitted
Remarks, if





Annexure – 7 Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Version 4 Date of commencement of CIRP; 02.05.2024; List of creditors as on: 08.04.2025 List of operational creditors (Government dues) (Amount int)

Š.

	6	•		w	ν .			انن
		The GOI through The Assistant Commissioner, Customs Division	Employees' State Insurance Corporation Central Govt	3 Damodar Valley	Commissioner of Commercial taxes govt of West Bengal	Deputy Commissioner of Income Tax Central Circle 3(2), Kolkata	sebar ment	O Je
TOTAL	Central Gov1	Central Govt	Central Govt	Central Govt	State Govt(West bengal)	Central Govt		mant
				PAN: AABCD0541 31-05-2024 M			cation No.	
	22-11-2024	28-08-2024	10-07-2024	31-05-2024	30-05-2024	15-05-2024	receipt	Details of claim
3,97,12,42,362	6,25,860	2,06,78,939	14,270	1,46,43,33,784	34,83,27,729	2,13,72,61,780	Amount claimed	
3,92,28,66,512	6,25,860	2,06,78,939 Unsecured	14,270	1,46,43,33,784 Unsecured	32,14,25,340 Unsecured	2,11,57,88,319 Unsecured	Amount Admitted	
	Unsecured	Unsecured	14,270 Unsecured	Unsecured	Unsecured	Unsocured	Nature of claim	7-
0	٥	0	0	0	. 0	0	Amount covered by security interest	(rangua iii)
0	•	0	0	0	0	0	Amount covered by guarantee	
	Š	N	N	70	8	%	Whether related party?	
	N	N	AN	Z Z	×	×	% of voting share in CoC, if applicable	
0	٥	0	0	0	0	0	claim	Amount of contingent
	<u>Z</u>	Ž.	<u>X</u>	Ĭ.	ï.	<u>v</u> .	mutual dues, that may be set-off	Amount of any
	o	0	0	0	0	0	not admitted	Amount of claim
0 4,83,75,850					2,69,02,389	2,14,73,461	verification	Amount of
9					Clarifications sought from 2,69,02,389 operational creditor as well as corporate debtor	2,14,73,461 Clanfications sought from corporate debtor		Remarks, if



Annexure – 8 Annexure – 8 Annexure – 8 List of operational creditors (Other than Workmen and Employees and Government Dues)

	68,743	N.	0		0	3	0	0		3,05,38,752	3,06,07,495		TOTAL		П
	0	0	0	_	0	o NO		0	1,08,000 Unsecured	1,08,000	1,08,000	06-02-2025	FRN No. 102903	N.R & Associates	200
	о.	0	0	÷	0	NO O	Q	0	92,964 Unsecured	92,964	92,964	06-02-2025	LLP No.: AAS-5294	R Kothari & Co. LLP	7
	0	0	0	0	0	NO	0	0	1,12,900 Unsecured	1,12,900	1,12,900	10-09-2024	FRN- 323734E	JBS & COMPANY	6
		0	0	0	o	NO	0	.0	90,063 Unsecured	90,063	90,063	23-07-2024	U74120MH2012PLC230380	NATIONAL SECURITIES DEPOSITORY LTD	u u
	0	0	0	0	0	NO O	0	0	1,67,490 Unsecured		1,67,490	12-08-2024	L67120MH1997PLC112443	Central Depository Services (India) Limited	-
	0	0	0	0	0	No No	0	0	14,10,100 Unsecured	14,10,100	14,10,100	28-05-2024	L67120MH2005PLC155188	BSE LIMITED	u
Clarifications sought from 11.800 operational creditor as well as corporate debtor	11.800 o	0	0	0	0	NO	0	0	11,56,400 Unsecured	11,56,400	11,68,200	16-05-2024	U67120MHI992PLC069769	NATIONAL STOCK EXCHANGE OF INDIA LIMITED	2
56,943 Clarifications sought from operational creditor	56,943 C	0	0	0	0	NO NO	0	0	Unsecured	2,74,00,835 Unsecured	2,74,57,778	13-05-2024	L23101WB1993PLC060154	AUROMA COKE LIMITED	T -
	under verliteation		dues, that may be set-off	claim	% of voting share in CoC	Whether related party?	Amount covered by guarantee	Amount covered by security interest	Nature of claim	Amount of claim admitted	Amount claimed	Date of receipt			
Remarks, if any		Amount of Amount of claim not	Amount of ,	Amount of			2	Details of claim admitted	Details		Details of claim received	Details	Name of creditor Identification No.	Name of creditor	Š.
]



Ammexure 9

Name of the Corporate Debtor: IMPEX FERRO TECH LIMITED; Version 4 Date of commencement of CIRP: 02.05.2024; List of creditors as on: 08.04.2025

List of other creditors (Other than financial creditors and operational creditors) (Amount in₹)

?	,													
31.	IO SUIRA	Si. Ivaine of Identification	Details of claim	fclaim			Details of claim admitted	nitted		A mount of	A mount of one			;
o.	No. creditor No.	No.		Amount	Amount	Nature of claim	Nature of claim Amount covered Amount covered	Amount covered	Whether	continge nt	contingent mutual dues, claim not	=	claim claim	claim Kemarks, it any
			receipt	claimed	of claim		by	by guarantee	related	claim	claim that may be set- admitted	admitted	under	
					admitted		security interest		party?		off		verificati	
													on.	
Ī														
Γ							NOT APPLICABLE	LICABLE						